NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/47/2016

NAME OF THE PETITIONER(S)

: V. Premavidhya Sangar & 2 Others

NAME OF THE RESPONDENT(S)

: Sanco Trans Limited & Another

UNDER SECTION

: 237(b)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K. GOWTHAM KUMBE

COUNSEL FOR RESPONDENTS O

ORDER

Shri Vidyasankar, P2 and Shri K Sambath Kumar, P3 are present in person and reported that their counsel is engaged in High Court. Shri K Gowtham Kumar, counsel for respondents present. At request of both the sides, time extended. Put up on 21.03.2017 at 10.30 A.M.

> (K.Anantha Padmanabha Swamy) Member (Judicial)